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NEW DELHI, WEDNESDAY, SEPTEMBER 10, 2025/BHADRA 19, 1947

सड़क परिवहन और राजमार्ग मंत्रालय

शुद्धिपत्र

नई दिल्ली, 10 सितम्बर, 2025

का.आ. 4108(अ).— केंद्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा 3क की उपधारा (1) द्वारा प्रदत्त शक्तियों को उपयोग करते हुए, भारत सरकार के सड़क परिवहन एवं राजमार्ग मंत्रालय की अधिसूचना सं. S.O. 4075(अ) दिनांक 19 सितम्बर, 2024, जो भारत के राजपत्र, असाधारण, भाग-II, खंड 3, उपखंड (ii) में दिनांक 19 सितम्बर, 2024 में प्रकाशित की गयी थी, में एतद्वारा निम्नलिखित संशोधन करती है।

3 A अधिसूचना S.O. 4075(अ) दिनांक 19 सितम्बर, 2024 के लिए शुद्धिपत्र

अनुसूची											
अधिसूचना सं. S.O. 4075(E) दिनांक 19 सितम्बर, 2024 के अनुसार						संशोधित/प्रतिस्थापित					
क्रमांक	जिला	तहसील का नाम	गाँव का नाम	सर्वेक्षण संख्या	भूमी का क्षेत्रफल (हेक्टेयर)	भूमी का प्रकार	भूमी की प्रकृति	सर्वेक्षण संख्या	भूमी का क्षेत्रफल (हेक्टेयर)	भूमी का प्रकार	भूमी की प्रकृति
1	रायगड	खालापूर	सारंग	25/2/A/1 Part	0.4925	निजी	पडीत	25/2 Part	0.9850	निजी	पडीत

				25/2/A/2 Part	0.4925	निजी	पडीत				
2	रायगड	खालापूर	वयाळ	7/D/9/A Part	0.3600	सरकारी	पडीत	7/D/9 Part	0.7199	निजी	पडीत
				7/D/9/B Part	0.3599	सरकारी	पडीत				
3	रायगड	खालापूर	वाशीवली	4/1 Part	0.1605	निजी	पडीत	4 Part	0.3212	निजी	पडीत
				4/2 Part	0.1607	निजी	पडीत				
4	रायगड	खालापूर	वाशीवली	3/1/A Part	0.0155	निजी	पडीत	3/1 Part	0.0770	निजी	कृषी + पडीत
				3/1/A/1 Part	0.0155	निजी	पडीत				
				3/1/A/2 Part	0.0155	निजी	कृषी				
				3/1/K/1 Part	0.0154	निजी	पडीत				
				3/1/K/2 Part	0.0151	निजी	कृषी				
5	रायगड	खालापूर	वाशीवली	3/2/A Part	0.2137	निजी	पडीत	3/2 Part	0.4274	निजी	कृषी + पडीत
				3/2/B Part	0.2137	निजी	कृषी				
6	रायगड	खालापूर	वाशीवली	17/2/A Part	0.0180	निजी	गैरकृषी	17/2 Part	0.0360	निजी	गैरकृषी
				17/2/B Part	0.0180	निजी	गैरकृषी				
7	रायगड	खालापूर	वाशीवली	17/4/A Part	0.1988	निजी	कृषी	17/4 Part	0.3305	निजी	कृषी
				17/4/B Part	0.1317	निजी	कृषी				
8	रायगड	खालापूर	वाशीवली	18/2/A Part	0.0710	निजी	गैरकृषी	18/2 Part	0.1420	निजी	गैरकृषी
				18/2/B Part	0.0710	निजी	गैरकृषी				
9	रायगड	खालापूर	वाशीवली	18/11/A Part	0.2673	निजी	गैरकृषी	18/11 Part	0.8020	निजी	गैरकृषी + पडीत
				18/11/B Part	0.2673	निजी	गैरकृषी				
				18/11/K Part	0.2674	निजी	पडीत				
10	रायगड	खालापूर	वाशीवली	18/17/A Part	0.0400	निजी	गैरकृषी	18/17 Part	0.0800	निजी	गैरकृषी
				18/17/B Part	0.0400	निजी	गैरकृषी				
11	रायगड	खालापूर	लोहोप	55/1	0.1900	निजी	पडीत	55 Part	0.7300	सरकारी + निजी	पडीत
				55/2	0.1800	निजी	पडीत				
				55/3	0.1800	निजी	पडीत				
				55/4	0.1800	सरकारी	पडीत				
12	रायगड	खालापूर	हातनोली	41/1/A Part	0.0450	निजी	पडीत	41/1 Part	0.1360	निजी	पडीत
				41/1/B Part	0.0450	निजी	पडीत				

				41/1/K Part	0.0460	निजी	पडीत				
13	रायगड	खालापूर	तुपगाव	44 Part	0.8780	निजी	पडीत	44 Part	1.3330	निजी	पडीत
				44/4 Part	0.4550	निजी	पडीत				
14	रायगड	खालापूर	टेंभरी	81 Part	0.7320	सरकारी	समशानभूमी	81 Part	0.7320	निजी	कृषी/पडीत
15	रायगड	खालापूर	टेंभरी	3/1 Part	0.4200	निजी	कृषी	3 Part	0.8399	निजी	कृषी/पडीत
				3/2 Part	0.4199	निजी	पडीत				
				Total	7.6919			Total	7.6919		

[फा. सं. NHA/LA/GREENFIELD/NH/2022/3A3/Corr.]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
CORRIGENDUM

New Delhi, the 10th September, 2025

S.O. 4108(E).— In exercise of the powers conferred by Sub-Section(1) of section 3A of the National Highways Act, 1956 (48 of 1956), the Central Government, hereby makes the following amendments in the notification of the Government of India in the Ministry of Road Transport and Highways, number S.O. 4075 (E) dated 19 September, 2024, published in the Gazette of the India Extraordinary, Part II, Section 3, Sub section (ii), dated 19 September, 2024.

Corrigendum for 3A Notification (S.O. 4075 (E)) Dated 19/09/2024)

SCHEDULE											
As per Notification S.O. 4075(E) dated 19 September, 2024						Amended					
Sr. No.	District Name	Taluka Name	Village Name	Survey Numbers	3(A) Area	Type of Land	Nature of Land	Survey Number	3(A) Area	Type of Land	Nature of Land
1	Raigad	Khalapur	Sarang	25/2/A/1 Part	0.4925	Private	Barren	25/2 Part	0.9850	Private	Barren
				25/2/A/2 Part	0.4925	Private	Barren				
2	Raigad	Khalapur	Vayal	7/D/9/A Part	0.3600	Government	Barren	7/D/9 Part	0.7199	Private	Barren
				7/D/9/B Part	0.3599	Government	Barren				
3	Raigad	Khalapur	Washiwali	4/1 Part	0.1605	Private	Barren	4 Part	0.3212	Private	Barren
				4/2 Part	0.1607	Private	Barren				
4	Raigad	Khalapur	Washiwali	3/1/A Part	0.0155	Private	Barren	3/1 Part	0.0770	Private	Agriculture + Barren
				3/1/A/1 Part	0.0155	Private	Barren				
				3/1/A/2 Part	0.0155	Private	Agriculture				
				3/1/K/1 Part	0.0154	Private	Barren				
				3/1/K/2 Part	0.0151	Private	Agriculture				
5	Raigad	Khalapur	Washiwali	3/2/A Part	0.2137	Private	Barren	3/2 Part	0.4274	Private	Agriculture + Barren
				3/2/B Part	0.2137	Private	Agriculture				
6	Raigad	Khalapur	Washiwali	17/2/A Part	0.0180	Private	Non Agriculture	17/2 Part	0.0360	Private	Non Agriculture
				17/2/B Part	0.0180	Private	Non Agriculture				
7	Raigad	Khalapur	Washiwali	17/4/A	0.1988	Private	Agriculture	17/4 Part	0.3305	Private	Agriculture

				Part 17/4/B Part	0.1317	Private	Agriculture				
8	Raigad	Khalapur	Washiwali	18/2/A Part	0.0710	Private	Non Agriculture	18/2 Part	0.1420	Private	Non Agriculture
				18/2/B Part	0.0710	Private	Non Agriculture				
9	Raigad	Khalapur	Washiwali	18/11/A Part	0.2673	Private	Non Agriculture	18/11 Part	0.8020	Private	Non Agriculture + Barren
				18/11/B Part	0.2673	Private	Non Agriculture				
				18/11/K Part	0.2674	Private	Barren				
10	Raigad	Khalapur	Washiwali	18/17/A Part	0.0400	Private	Non Agriculture	18/17 Part	0.0800	Private	Non Agriculture
				18/17/B Part	0.0400	Private	Non Agriculture				
11	Raigad	Khalapur	Lohop	55/1	0.1900	Private	Barren	55 Part	0.7300	Government + Private	Barren
				55/2	0.1800	Private	Barren				
				55/3	0.1800	Private	Barren				
				55/4	0.1800	Government	Barren				
12	Raigad	Khalapur	Hatnoli	41/1/A Part	0.0450	Private	Barren	41/1 Part	0.1360	Private	Barren
				41/1/B Part	0.0450	Private	Barren				
				41/1/K Part	0.0460	Private	Barren				
13	Raigad	Khalapur	Tupgaon	44 Part	0.8780	Private	Barren	44 Part	1.3330	Private	Barren
				44/4 Part	0.4550	Private	Barren				
14	Raigad	Khalapur	Tembhari	81 Part	0.7320	Government	Crematorium	81	0.7320	Private	Barren+Agriculture
15	Raigad	Khalapur	Tembhari	3/1 Part	0.4200	Private	Agriculture	3 Part	0.8399	Private	Agriculture+Barren
				3/2 Part	0.4199	Private	Barren				
				Total	7.6919			Total	7.6919		

[F. No. NHAI/LA/GREENFIELD/NH/2022/3A3/Corr.]

SHAIKH AMINKHAN, Director